

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)

No. 31 /JR(S)/2015

Dated: Allahabad: January 19, 2015

Subject: Nomination for Programme scheduled to be held in the month of February , 2015 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg.(2014-15)/2445 dated 19.08.2014 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the following officers to participate in the following Programmes which are as under:

Sl. No.	Name of the Programme	Name of Officers who are nominated for different training programmes S/Sri/Smt./Sushri/ Km.
1	P-895, National Orientation Programme for Additional District Judges scheduled from 06.02.2015 to 08.02.2015 at NJA, Bhopal	1. Dr. (Smt.) Vidushi Singh, Additional District & Sessions Judge (Fast Track Court), Etawah 2. Sri Akhilesh Dubey, Special Judge, Anti-Corruption (UPSEB), Lucknow 3. Sri Diwakar Prasad Chaturvedi, Additional District & Sessions Judge, Allahabad
2	P-896, National Conference of the Presiding Officers of NDPS Courts scheduled from 06.02.2015 to 08.02.2015 at NJA, Bhopal.	1. Sri Alok Kumar Trivedi, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad 2. Sri Gulab Singh-I, Additional District & Sessions Judge (Fast Track Court), Muzaffarnagar
3	P-897, National Conference of Principal District Judges on "Court Administration and Management" scheduled from 14.02.2015 to 15.02.2015 at NJA, Bhopal.	1. Sri Umesh Kumar Sirohi Additional District & Sessions Judge, Meerut 2. Sri Sushil Kumar Shashi, Special Judge (EC Act), Ballia 3. Sri Dharmendra Kumar Pandey, Additional District & Sessions Judge (Fast Track Court), Mau

4	P-909, National Conference of Judges of the District Judiciary on "Adjudication of Issues relating to women and children scheduled from 20.02.2015 to 22.02.2015 at NJA, Bhopal.	1. Sri Nand Lal, Additional District & Sessions Judge, Allahabad 2. Sushri Pratima Srivastava, Additional District & Sessions Judge (Fast Track Court), Shahjahanpur
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Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 31 (i)/JR(S)/2015 dated: January 19, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow
2. The District & Sessions Judges, Allahabad, Ballia, Etawah, Lucknow, Mau, Meerut, Muzaffarnagar and Shahjahanpur with the request to kindly inform the officer concerned accordingly.
3. Sri Alok Kumar Trivedi, Officer on Special Duty (Judicial), High Court, Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)